

ANNEXURE -D

Name of the Corporate Debtor: Avaneesh Infratech Private Limited; Date of commencement of CIRP: 12.12.2023 List of creditors as on: 29.08.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (Amount in Rs.)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-		
2	Unsecured financial creditors belonging to any class of creditors	3	11,63,37,773.00	-	5,09,70,616.66	-	-	6,53,67,156.34	1	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)							-	2	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	8,75,77,094.00	-	7,54,67,140.00	-	1,21,09,954.00	-		
5	Operational creditors (workmen)	-	-	-	-	-	-	-		
6	Operational creditors (Employees)	-	-	-	-	-	-	-		
7	Operational creditors (Government Dues)							-		
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	42,35,315.00	-	-	-	-	42,35,315.00		
9	Other creditors, if any,	-	-	-	-	-	-	-	3	
Total		5	20,81,50,182.00	-	12,64,37,756.66	-	1,21,09,954.00	6,96,02,471.34		



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Name of the Corporate Debtor: Avaneesh Infratech Private Limited; CIRP: 12.12.2023 List of creditors as on: 29.08.2025														
List of Unsecured financial creditors belonging to any class of creditors														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	M/S Subrata Ghosh & Co	25.06.2025	6,85,28,527.00	3,04,46,550.00	Homebuyer claim			NO	24.08%	-	-		9,80,81,977.00	Pending information Bifurcation of the payments made towards each respective unit/transaction Supporting payment receipts/ledger statements furnished by CD substantiating the remaining amount paid against the respective unit.
2	Subhayan Bhowmik	23.05.2025	4,39,29,246.00	1,93,33,133.33	Homebuyer claim			NO	15.29%				2,45,98,112.67	Unit No. 1 (First Floor): No agreement available, claim of ₹90,00,000 remains under verification. Unit 5: ₹27,00,000 received in Avaneesh has been admitted. The remaining principal amount was transferred into the personal account of a Director, who has expressly refused to acknowledge the same. Accordingly, the balance principal remains under verification. As per the agreement, interest @12% was payable only if the entire consideration was paid; therefore, interest has been admitted @8% p.a. as per IBC.
3	Subrata Ghosh	28.07.2025	38,80,000.00	11,90,933.33	Homebuyer claim			NO	0.94%				28,89,066.67	Observations on Clause 9.2 Clause 9.2 of the Agreement provides for refund of the amounts received along with 9% simple interest only in cases where the Purchaser has made full payment of the entire sale
Total			11,63,37,773.00	5,09,70,616.66		-	-		40.31%				6,53,67,156.34	



Annexure - 1														
Name of the Corporate Debtor: Avaneesh Infratech Private Limited; CIRP: 12.12.2023 List of creditors as on: 29.08.2025														
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) creditors														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	South North Projects LLP	26-12-2023	8,75,77,094.00	7,54,67,140.00	loan			NO	59.69%	-	-	1,21,09,954.00	-	
	Total		8,75,77,094.00	7,54,67,140.00		-	-		59.69%					



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Annexure - 1														
Name of the Corporate Debtor: Avaneesh Infratech Private Limited; CIRP: 12.12.2023 List of creditors as on: 29.08.2025														
List of Operational creditors (Trade & Other)														
(Amount in Rs.)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification / not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Alok Shaw/SP Construction	21.04.2025	42,35,315.00	-	Operational Creditor	-	-	NO		-	-	-	42,35,315.00	Material challians doesn't signify the name of Avneesh infratech basis of 12% interest rate has not been furnished by the claimant. Further as mentioned in claim form, material supply contract is not annexed with the claim, only invoice has been shared.
	Total		42,35,315.00	-		-	-				-	-	42,35,315.00	

